

**GOVERNMENT OF INDIA  
LAW , JUSTICE AND COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1961

ANSWERED ON:29.11.2001

JUDGMENT REGARDING UNSEATING THE CHIEF MINISTER OF T.N.

VILAS BABURAO MUTTEMWAR

**Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:**

(a) whether the Supreme Court in its latest judgment unseating the Chief minister of Tamil Nadu has inter-alia listed grey areas in the Constitution of India on the appointment of a person who is not member of legislature as Minister or a Chief Minister; and

(b) if so, whether the Government propose to remove these drawbacks in the light of the observations made by the apex court?

**Answer**

MINISTER OF LAW, JUSTICE & COMPANY AFFAIRS (SHRI ARUN JAITLEY)

(a) and (b) : The requisite information is being collected and will be laid on the Table of the House.